


5. 9.12.

Hon'ble Justice Sri Alok Kumar Singh, Member (J)  
Hon'ble Sri S. P. Singh, Member (A)

For applicant Sri Praveen Kumar.  
For respondents Sri S. Verma.

It has been informed by learned counsel for the applicant that stay order has been confirmed. Writ Petition is still pending. This contempt petition is of the year 2006 which is about 6 years old.

In view of the above, this contempt petition stands <sup>As</sup> closed. However, revival application if any, may be moved as and when it is required.

  
Member (A)

vidya

  
Member (J)

or  
copy of order  
dated 08-09-12  
Brijmural  
20-9-2012